

SUPREME COURT OF INDIA

Om Prakash

Vs.

State of Haryana

CrI.A.No.1550/2011

(L.Nageshwara Rao and M.R.Shah,JJ.)

29.03.2019

JUDGMENT

1. This appeal was called on for pronouncement of judgment today.
2. Hon'ble Mr. Justice L.Nageswara Rao pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice M.R.Shah.
3. Appeal is allowed in terms of the Signed non Reportable Judgment.